



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12.08.2024

NOTICE

Please take notice that, the following matter listed in the Court of Chairperson on **13.08.2024 at 02:00 PM** as item no. 39 “For Orders” will now be taken up at **10:30 AM**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1565 of 2024 (With Defects)	Alok Gaur, Suspended Board of Director of Jaypee Cement Corporation Ltd. Vs. State Bank of India & Anr.	Abhishek Anand	Dhananjaya Sud

By order of Hon'ble Chairperson
-Sd/-
Registrar